

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/202/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017**

NAME OF THE COMPANY: M/s Rio Tinto Exploration India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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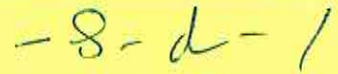
Present : None.

ORDER

Notice to the ROC returnable on 17th January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)